GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.3605 TO BE ANSWERED ON 20.12.2021

DEVELOPMENT AROUND ST. CAJETAN CHURCH

3605. SHRIMATI MAHUAMOITRA:

Will the Minister of CULTURE be pleased to state:

- (a) the details of all original surveys and documents of the site around St Cajetan Church Goa;
- (b) the details of all permissions granted for development around St Cajetan Church;
- (c) whether a survey has been carried out or action taken to confirm, if any illegal activity/encroachment has been carried out around the Church and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Site plan of the monument was published in the protection Notification, SO No. 1889 dated 1.6.1968.
- (b) No permission was granted by Archaeological Survey of India for development around St Cajetan Church at Goa
- © Inspection has been carried out and action against illegal activities was initiated under the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 and the matter is in court of law.
